

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Criminal Appeal No(s). 485/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SANJU

Respondent(s)

)

Date : 05-03-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr Akshay Amritanshu, Adv.
Mr. Vishnu Shankar Jain, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await certificate of service from the High Court in respect
of the sole respondent. Reminder be issued.

List again on 6.5.2020.

ANIL LAXMAN PANSARE
Registrar